

[Sh. V.S. Vijayaraghayan]

people died after consuming contaminated water. The present Govt in Kerala could not even provide even medical assistance to the affected people. But they show as if all this aid which is coming from the Centre and the relief programme are their own achievements. Sir, the previous Govt in Kerala used to provide free ration to the adivasis. The present LDF Government has stopped even that. If it can claim credit for any achievement it is in respect of political murders. There is no law and order in Kerala. Even the representatives of the people have been assaulted. MLAs have been attacked. In such a situation how can the common man can be safe. There have been serious clashes between the RSS and CPM. There were as many as 48 political murders in the State after this Govt came to power. In my district many clashes between the RSS and CPM has taken place. In the last Panchayat elections the congress led United Front has scored impressive victory although there was wide spread rigging by the CPM. This shows that the CPM is losing public support. It is such a party which has organised Bharat band yesterday. Sir, what right have they got to organise a Band. When the country is facing the severest drought of the century organising a Band is an anti-national act. When Shri Rajiv Gandhi is trying to increase production and save people from starvation the Opposition parties are organising Bunds to disrupt it. This is directed against the people and that has been shown to them by the people of this country by decisively rejecting their call for the Bund. We have lost Rs. 750 crores in one single day.

In West Bengal and Kerala the Govts sponsored the Bund. In Kerala the CPM let loose violence on a large scale. Director of Doordarshan and other officials were assaulted. The managing Editor of a hundred year old newspaper in Kerala namely the Malayalam Manorma was attacked by the Marxists Goons in the middle of the road and

his vehicle was severely damaged.

The Director of Doordarshan was given police escort but when he was surrounded by large number of CPM activists the police withdrew and CRP had to be called to give him protection. 85% of the workers attended duty. But many workers were locked inside the factory buildings last night I got frantic call from my constituency saying that a large number of workers belonging to my union have been locked inside the factory building. Sir, the bundh was a total failure. When the Bund failed outside the Opposition came here and created a rumpus in the House. I am reminded of a saying in Malayalam which broadly means that "after getting a good beating outside one is taking out his anger on his mother." That sums up the condition of the opposition. I am sure that the people of this country will deal with them in the proper manner.

Finally, I must say that this budget is an important milestone in the path of progress. It will strengthen the economy. It is an effective instrument for implementing the progressive policies of Shri Rajiv Gandhi. I once again support this budget.

16.55 hrs.

[English]

ARREST OF MEMBER

MR. CHAIRMAN: I have to inform the House that the following teleprinter message dated 15th March, 1988, has been received from the District Superintendent of Police, Jahanabad, today:-

"Shri Ramashray Prasad Singh, M.P., has been arrested in Jahanabad Town under section 151 Cr. P.C. during Bharat Bandh today on 15.3.1988."